

High Court of Jammu and Kashmir  
(Office of the Registrar General at Srinagar)

ORDER

No:- 370

Dated:- 18-6-18

All Joint Registrars, Secretaries, Deputy Registrars, Bench Secretaries of Srinagar Wing, and Main Wing of the High Court are hereby nominated for attending the inaugural session of the Conference 'One Day State Level Conference, on Empowering the Marginalized through Legal Services' on 20<sup>th</sup> of June, 2018 at SKICC Srinagar with the direction to report in the SKICC at 8:30 am on the Scheduled date.

By Order

(Sanjay Dhar)  
Registrar General

No:- 1153-65/RG

Dated:- 18-6-18

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice for information.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairman J&K High Court Legal Services Committee, for information of His Lordship.
3. Secretary to Hon'ble Mr. Justice M.K. Hanjura, Hon'ble Member, Organising Committee for information of His Lordship.
4. Registrar Judicial, High Court of J&K, Srinagar.
5. Director, J&K State Judicial Academy, Srinagar for information.
6. Member Secretary, J&K State Legal Services Authority, Old Secretariat, Srinagar for information with the request to get the nominated officers informed accordingly.
7. Concerned Officer.  
..... for information and necessary Compliance.
8. CPC e-Courts, High Court of J&K for uploading the same on the website of the High Court for information of all concerned.

Registrar General